

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF KRP INFRASTRUCTURES & BUILDERS PRIVATE LIMITED

RELEVANT PARTICULARS	
1 Name of corporate debtor	KRP INFRASTRUCTURES & BUILDERS PRIVATE LIMITED
2 Date of incorporation of corporate debtor	27.10.2009
3 Authority under which corporate debtor is incorporated / registered	RoC-Kanpur
4 Corporate Identity No. / Limited Liability Identification No. Of corporate debtor	U45400UP2009PTC038525
5 Address of the registered office and principal office (if any) of corporate debtor	Regd Off.: MDH, 4/36, Sector H, Jankipuram, Lucknow, UP-226026 Mumbai Off.: Office No.4, Ashley Tower, Kanakia Road, Cinemax, Mira Road East, Thane - 401 107
6 Insolvency commencement date in respect of corporate debtor	17th December 2019
7 Estimated date of closure of insolvency resolution process	14th June 2020
8 Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Shrawan Kumar Vishnoi Registration No.: IBB/IPA-002/IP-N00040/2016-2017/10079
9 Address and e-mail of the interim resolution professional, as registered with the Board	Address: BCC Tower, 1008, 10th Floor, Sultanpur-Lko Road, Arjun Ganj, near Saheed Path, Lucknow 226002 (UP) Email: shrawan.vishnoi@yahoo.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	Address: BCC Tower, 1008, 10th Floor, Sultanpur-Lko Road, Arjun Ganj, near Saheed Path, Lucknow 226002 (UP) Email: shrawan.vishnoi@yahoo.com
11 Last date for submission of claims	31st December, 2019
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	May Be Allotees under a Real Estate Projects
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Anuj Kumar Tiwari 2. Gyaneshwar Sahai 3. Anupam Tiwari
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable b) 1. Anuj Kumar Tiwari IBBI/IPA-002/IP-N00811/2019 -2020/12555 Add.: C-147 Raja Ji Puram Lucknow, Uttar Pradesh, 226017 Email id:- anujtiwarics@gmail.com 2. Gyaneshwar Sahai IBBI/IPA-002/IP-N00130/2017-2018/10546 Add.: Second Floor, O S-2, The Next Door, Sector-76, Faridabad, Haryana, 121004 Email id:- gyaneshwar.sahai@gmail.com 3. Anupam Tiwari IBBI/IPA-003/IP-N00018/2017-18/10131 Add. W-37, M.I.G., Keshav Nagar, Juhi Gaushala,, Kanpur, Uttar Pradesh Email id:- tiwari.anupam23@gmail.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. KRP Infrastructures & Builders Private Limited on 17.12.2019.

The creditors of M/s. KRP Infrastructures & Builders Private Limited, are hereby called upon to submit their claims with proof on or before 31.12.2019 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A Financial Creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [specify class] in Form CA

Submission of false or misleading proofs of claim shall attract penalties.

The existing directors and managers of the corporate debtors are requested to ensure compliance of provisions of Section 17 of the Insolvency and Bankruptcy Code, 2016. All existing Bankers/Financial Institutions maintaining the accounts of Corporate Debtors are requested to ensure compliance of Section 17 (1) (d) of the Code.

Sd/-

CS Shrawan Kumar Vishnoi
Interim Resolution Professional

KRP Infrastructures & Builders Private Limited
IBBI/IPA-002/IP-N00040/2016-2017/10079

Date : 18.12.2019
Place : Lucknow

